

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1561/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Punjab National Bank  
V/s.  
Conros Steels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Adv. Archan Shah for Corporate  
Debtor i/b Rajani Associates



Mr. Mudit for Corporate Debtor  
(Financial Executive)

Adv. Athul Laji i/b Intzelegal  
Adv. for Financial Creditor



Dheeraj Asari  
Authorised Representative of  
Financial Creditor



ORDER

CP No.1561/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 12.12.2017.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)